

Under Circulation.

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD.**

REVIEW APPLICATION NO. 57 OF 2005

IN

ORIGINAL APPLICATION NO. 996 OF 2003

This the 18th day of October, 2005

HON'BLE MR. K.B.S. RAJAN, MEMBER-J

Hasina Begam ... Applicant

Versus.

Union of India & Ors. ... Respondents.

O R D E R

Review Application perused. No error apparent on the face of the record has been spelt out. As such, the Review Application is beyond the scope under Rule 22 (3)(f) of the A.T. Acts (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.



Member-J

Girish/-